

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.1273**  
**TO BE ANSWERED ON 11.02.2021**

**IN-COUNTRY ADOPTIONS**

1273. SHRI DINESH TIVEDI,  
SHRI JYOTIRADITYA M. SCINDIA,  
DR. NARENDRA JADHAV:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of in-country adoptions from 2010 till date, age-wise and gender-wise;
- (b) the number of infants below the age of three months adopted within the said period;  
and
- (c) the period taken for declaring a child “legally free” for adoption?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The Government has put in place a centralized online system CARINGS (Child Adoption Resource Information and Guidance System) to facilitate adoption in the Country with effect from 1.08.2015. Prior to introduction of CARINGS, the adoption agencies placed the children directly with Prospective Adoptive Patents(PAPs) registered with them. The details of In-country Adoptions (year-wise & gender-wise) from 2010 to 2015-2016as provided by States/UTs to CARA are enclosed at **Annexure-I**. Details of In-country Adoptions (year-wise, age-wise & gender-wise) from 2017-2018 to 2020-2021 (as on 03/02/2021) are enclosed at **Annexure-II**.

(b) The number of infants below the age of three months adopted during 2016-2017 to 2020-2021 (as on 03/02/2021) is 725.

(c) As per section 38 of the Juvenile Justice (Care and Protection of Children) Act, 2015, the orphaned and abandoned children are required to be declared legally free for adoption within 02 months in case of a child upto the age of two years and within 04 months in case of a child above the age of two years, after following the due procedure. Further, the surrendered children are required to be declared legally free for adoption after 02 months (reconsideration period) from the date of surrender of the child.

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**Annexure I**

**Annexure I referred to in reply to part (a) of the Rajya Sabha Un-Starred Question No. 1273 for answer on 11.02.2021 raised by Shri Dinesh Trivedi, Shri Jyotiraditya M. Scindia and Dr.Narendra Jadhav regarding In-country adoptions.**

**In-Country Adoption Data (Year-wise & Gender-wise) for the years from 2010 to 2015-2016**

S.No.	Year / Period	Number of In-country Adoptions		
		Male	Female	Total
1	2010 (January, 2010 to December, 2010)	-	-	5693
2	2011 (January, 2011 to March, 2012)	-	-	5964
3	2012-2013	1848	2846	4694
4	2013-2014	1631	2293	3924
5	2014-2015	1688	2300	3988
6	2015-2016	424	706	1130

**Annexure II**

**Annexure II referred to in reply to part (a) of the Rajya Sabha Un-Starred Question No. 1273 for answer on 11.02.2021 raised by Shri Dinesh Trivedi, Shri Jyotiraditya M. Scindia and Dr.Narendra Jadhav regarding In-country adoptions.**

**In-country Adoptions (year-wise, age-wise & gender-wise) from 2017-2018 to 2020-2021 (as on 03/02/2021)**

Age	2015-16		2016-17		2017-18		2018-19		2019-20		2020-21	
	Male	Female	Male	Female	Male	Female	Male	Female	Male	Female	Male	Female
<b>0-2</b>	579	931	1024	1535	1008	1552	1031	1500	1050	1494	704	1087
<b>2-4</b>	81	111	104	139	146	155	108	153	97	117	74	85
<b>4-6</b>	47	66	87	92	70	79	87	92	88	95	40	46
<b>6-8</b>	18	17	50	45	32	30	40	47	43	39	20	20
<b>8-10</b>	4	16	35	51	50	42	40	28	23	32	17	12
<b>10-12</b>	3	2	14	19	10	20	27	25	22	26	14	10
<b>12-14</b>	0	5	4	5	5	6	7	18	22	9	10	9
<b>14-18</b>	0	1	3	3	3	6	7	9	9	6	4	8

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